

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 60 of 2013

Dated: 16th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Daman Industries Association

... Appellant(s)

Versus

**Electricity Department of Daman
& Diu & Anr.**

....Respondent(s)

Counsel for the Appellant(s):

Mr. Paban K. Sharma

Counsel for the Respondent(s):

Mr. Mr. Anand K. Ganesan
for R.1

ORDER

The learned counsel for the Appellant seeks some time to file the Rejoinder, since the reply has been received by him only yesterday. Accordingly, he is directed to file the same on or before 30.05.2013 after serving copy on the other side.

Post the matter for hearing on **17.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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